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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

CP 135/2006  
OA 2310/2004

New Delhi, this the 04<sup>th</sup> day of July 2006

**HON'BLE MR. V.K. MAJOTRA, VICE-CHAIRMAN (A)  
HON'BLE MR. MUKESH KUMAR GUPTA, MEMBER (J)**

Balbir Singh, Group-D  
S/o Late Sh. Molar Singh,  
R/o Bhopra, P.O. Pasaunda,  
Distt. Ghaziabad. (UP).

...Applicant.

(By Advocate Shri V.K. Vasdev for Sh. Subhash Sharma)

VERSUS

Dr. Sachi Kant  
Assistant Commissioner,  
Delhi Region,  
Kendriya Vidyalaya Sangathan  
New Mehrauli Road  
New Delhi.

...Contemnor.

(By Advocate Sh. H. Jayaraman for Sh. S. Rajappa)

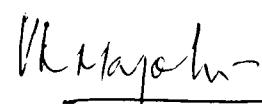
**O R D E R (ORAL)**

By Hon'ble Mr. V.K. Majotra:-

Learned counsel for respondents stated at Bar that Tribunal's orders dated 10.10.2005 have been appealed against vide Writ Petition No.10558/2006 as also application for stay of Tribunal's orders, is pending consideration before the Hon'ble High Court and the same is listed for 05.9.2006. Having regard to the above contentions, present CP is dropped and notices to respondents are discharged with liberty to revive the contempt petition, if so chosen, as and when orders on stay application or Writ Petition before the Hon'ble High Court are available.



(Mukesh Kumar Gupta)  
Member (J)



(V.K. Majotra)  
Vice-Chairman (A)

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